

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 206 of 2018

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Dr. Amrit Kejriwal --- --- Appellant

Versus

Dr. Jaya Kejriwal -- --- Respondent

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
The Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through Video Conferencing

For the Appellant : Mr. Sanjay Kr. Pandey, Adv.
For the Respondent :

14/13.04.2021 A request for adjournment has been made by the learned counsel for the respondent Mr. Srijit Choudhary. An email to that effect has also been circulated yesterday.

Accordingly, let the matter be listed in the week of 26th April 2021.

(Aparesh Kumar Singh, J.)

(Anubha Rawat Choudhary, J.)

Shamim/